CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Second Floor, Commercial Complex, Indiranagar, Bangalore-560038.

Dated: 17 SEP 1993

APPLICATION NO(S) 660 of 1993.

APPLICANTS: J.Ramakrishna

RESPONDENTS: General Manager, Wheel and Axle Plant, Yelahanka, B'lore & Others.

TO.

- 1. Sri.H.Subramanya Bois, Advocate, No.36, Vagdevi Shankara Park, Shankarapuram, Bangalore-4.
- 2. Sri.A.N.Venugopala Gowda, Adovcate, No.8/2, Upstairs, Opp:Bangalore Hospital, R.V.Raod, Bangalore.

Subject:- Forwarding of copies of the Order passed by the Central Administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the ORDER/STAY/INTERIM ORDER, passed by this Tribunal in the above said application(s) on Seventh Sept 93.

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DEPUTY REGISTRAR
JUDICIAL BRANCHES.

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BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH. BANGALORE

DATED THIS DAY THE 7TH OF SEPTEMBER . 1993

Present: Hon'ble Justice Mr.P.K. Shyamsundar Vice Chairman

Hon'ble Mr.V. Ramakrishnan Member (A)

APPLICATION NO.660/1993

J. Ramakrishna Aged 32 years, Resident of No.1, Allalasandra, G.K.V.K. Post, Bangalore - 64

Applicant

(Shri H.S. Jois - Advocate)

V.

- Wheel & Axle Plant, represented by its General Manager (Personnel), Yelhanka, Bangalore - 64
- 2. The Chief Personnel Officer, Wheel & Axle Plant, Yelhanka, Bangalore - 64
- 3. The Deputy Chief Mechanical Engineer,
 Office of the General Manager (Personnel Branch, Wheel & Axle Plant),
 Yelhanka, Bangalore 64

Respondents

(Shri A.N. Venugopal - Advocate)

This application has come up today before this Tribunal for orders. Hon'ble Justice Mr.P.K. Shyamsundar, Vice Chairman made the following:

ORDER

We notice that the applicant has not exhausted the remedy of a revision available to



him under the Railway Servants (Discipline & Appeal) Rules, 1968. Therefore, we direct the applicant to file a revision petition and thereafter come to us if η eed be. With this observation, we dispose off this application finally with no order as to costs. This order is in consonance with our views in 0.A.No.167/93 disposed off on 20.8.93.

MEMBER (A)

THE CONT

SECTION OFFICER CENTRAL ADMINISTRATIVE TREE

ADDITIONAL BENCH

BANGALORE